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Date: 24/08/2025

Pawan Kumar Rai Vs Union Of India & Anr

Court: Delhi High Court

Date of Decision: Dec. 17, 2024

Acts Referred: Constitution of India, 1950 â€" Article 21 Code of Criminal Procedure, 1973 â€" Section 102 Bharatiya Nagarik Suraksha Sanhita, 2023 â€" Section 106

Hon'ble Judges: Manoj Jain, J

Bench: Single Bench

Advocate: Anil Goel, Aditya Goel, Amit Gupta, Vidur Dwivedi, OP Gaggar, Sachindra Karn

Final Decision: Disposed Of

Judgement